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IN THE HIGH COURT OF DELHI AT NEW DELHI

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CS(COMM) 401/2021

UNIVERSAL CITY STUDIOS LLC AND ORS.

.....Plaintiff

Through: Ms. Mehr Sidhu, Mr. Raghav
Goyal, Ms. Priyanka Jaiswal,
Advocates

versus

MYFLIXER.TO AND ORS.

.....Defendant

Through: None

CORAM:

JOINT REGISTRAR (JUDICIAL) Dr. AJAY GULATI

ORDER

16.12.2024

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The matter has been put up before the undersigned by the Registry at 3.45 p.m on a mention being made by ld. Counsel for the plaintiff on the ground of urgency since the matter pertains to Joint Registrar-4 but Joint Registrar-4 is on leave today.

Due to paucity of time, matter is adjourned for 19.12.2024.

Dr. AJAY GULATI
(DHJS),

JOINT REGISTRAR (JUDICIAL)

DECEMBER 16, 2024/sk

Click here to check corrigendum, if any